

S. No.	Name of the Officer and the post held	Details of release/transfer
3.	Shri I. C. Dwivedi, DIG, C.B.I.	Repatriated to the Government of Uttar Pradesh on 15-2-1980.
4.	Shri V. Pandeya, DIG, C.B.I.	Repatriated to the Government of Bihar on 21-2-1980.
5.	Shri N. K. Singh, DIG, CBI	Repatriated to the Government of Orissa on 28-2-1980.
6.	Shri V. T. Shah, Officer on Special Duty, Ministry of Home Affairs.	Consequent on the winding up of the Monitoring Cell in the Ministry of Home Affairs with effect from 29-2-1980, he proceeded on 92 days, leave with effect from 1-3-1980.
7.	Shri P. R. Rajgopal, Director-General, CRPF.	He has been relieved with effect from 3-3-1980. He has requested for grant of 3 months, half pay leave and has given a notice for voluntary retirement with effect from 7-6-1980.
8.	Shri V. R. Lakshminarayanan, Addl. Director, C.B.I.	He proceeded on 19 days' leave with effect from 18-1-1980. He, however, applied for extension of leave till 1-3-1980 with permission to suffix Sunday, the 2nd March, 1980 to the leave. He was relieved from the CBI on 3-3-1980 to join duty under the Government of Tamil Nadu.
9.	Shri R. D. Singh, Director, C.B.I.	He proceeded on 58 days, leave with effect from 25-1-1980. His services have been placed at the disposal of the Government of Bihar vide M.H.A. orders issued on 23-2-1980 curtailing his leave.
10.	Shri K. P. Medhekar, Additional Director, IB.	Orders for repatriation to the Government of Maharashtra were issued on the 8th March, 1980.
11.	Shri S. N. Shukla, Joint Director, I.B.	Orders for repatriation to the Government of Andhra Pradesh were issued on the 8th March, 1980.
12.	Shri R. K. Khandelwal, Joint Director, I.B.	Orders for repatriation to the Government of Uttar Pradesh were issued on the 8th March, 1980.
13.	Shri D. K. Agarwal, Deputy Director, I.B.	Orders for repatriation to the Government of Uttar Pradesh were issued on the 8th March, 1980.

Death of a Revenue Officer in Mandla, Madhya Pradesh

207. SHRI BABU LAL SOLANKI:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Revenue Inspector had died in mysterious circumstances in district Mandla in Madhya Pradesh in the last week of January, 1980;

(b) whether the murder has been shown as suicide to hush up the matter; and

(c) whether a C.B.I. enquiry would be ordered in the matter so that culprits could be brought to book?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The requisite information is being collected and will be placed on the Table of the House as soon as it is received.

(c) The question of C.B.I. inquiry into a death case is considered depending upon the circumstances of the case and after obtaining consent of the State Government concerned.